COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 05 OF 2017 & IA NO. 07 OF 2017

Dated: 25th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Star Wire (India) Vidyut Pvt. Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Ms. Swapna Seshadri Ms. Neha Garg for R-2

<u>ORDER</u>

Learned counsel for the appellant states that he will be filing rejoinder on or before 01.08.2017. If the rejoinder is filed, list the matter for hearing on <u>20.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

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